

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6057
ANSWERED ON:04.05.2000
BLACK LISTED V.O. BY CAPART
JASWANT SINGH BISHNOI;SULTAN SALAHUDDIN OWAI SI

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of non-governmental organisations black listed by CAPART during the last three years, State-wise;
- (b) the extent to which the irregularities have been noticed;
- (c) the number of cases referred to CBI and the cases evaluated by CAPART itself; and
- (d) the penalties/action initiated against those N.G. organisations who have misused funds?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI SUNDAR LAL PATWA)

(a) & (d): A statement showing the details of blacklisted organisations during the last three years i.e. 1997-98, 1998-99 and 1999-2000, is given as under:-

Year	State	No.of VOs black-listed	Amount sanctioned	Amount released	Penalties/action initiated
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1997-98	-	-	-	-	-
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1998-99	-	-	-	-	-
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99-2000	Bihar	1	1,04,78,980	82,62,706	The Voluntary Organisation (VO) has been placed under blacklisted category. VO has represented against the blacklisting and filed a civil suit in the Sub-judicature of Patna. Case is under examination for recovery. On assessment of the misutilised amount made by the Project Evaluators (PEs), measures to recover the misutilised amount of Rs.9.74 lakhs have been initiated.
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U.P	1	7,52,650	6,18,757		The VO has been placed under blacklisted category. Evaluators assigned to assess the amount misutilised by the VO.
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M.P.	1	1,52,000	1,49,500		The VO has been placed under blacklisted category. The VO has refunded the total amount released.
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Maha-rashtra	1	51,600	32,700		The VO has been placed under blacklisted category. Case is under examination for further action.
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Total	4	1,14,35,230	90,63,663		
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(b) Serious irregularities have been noticed not only in misuse of released funds but in documentation for obtaining sanction, such as forged Bank documents, improper implementation of the project, including use of substandard materials, irregular reporting of work done etc.

(c) No case has been referred to CBI during the last three years. The number of cases evaluated by CAPART itself is 4.